

**BEFORE THE NATIONAL GREEN TRIBUNAL  
SOUTHERN ZONE, CHENNAI**

**ORIGINAL APPLICATION No. 115 OF 2023**

**IN THE MATTER OF:**

Abhilash,  
R/o.Khammam District.

....

Applicant

Versus

State of Telangana & Ors

....

Respondent(s)

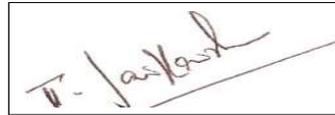
**REPORT OF THE TELANGANA STATE POLLUTION CONTROL BOARD (R4)**

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**Place: Hyderabad.**

**Date: 07-05-2024.**



**COUNSEL FOR RESPONDENT No. 4**

**REPORT OF THE TELANGANA STATE POLLUTION CONTROL BOARD (TSPCB)**  
**(RESPONDENT No. 4) DATED 07-05-2024 IN OA No. 115 of 2023.**

It is to submit that the Hon'ble NGT, Principal Bench registered the application in O.A No 368 of 2022 based on a complaint received by post from Mr. Abhilash Chowdary of Garlavoddu Village, Enkooor Zone, Khammam, District, Telangana.

The Joint Committee constituted by the Hon'ble NGT, Principal Bench, New Delhi submitted its report to the Hon'ble NGT on 31.10.2022. Further the Respondent Board submitted reports to the Hon'ble NGT, New Delhi on 03.05.2023 and 11.07.2023.

The Hon'ble NGT, New Delhi vide order dated 07.07.2023 transferred the case to the Hon'ble NGT, Chennai.

The Respondent Board further submitted reports dated 01.11.2023 & 11.12.2023 to the Hon'ble NGT, Chennai. The Hon'ble NGT, Chennai has taken on record the Report filed by the Board during the hearing held on 12.12.2023 and directed the Respondent Board to submit additional report. Subsequently, the Respondent Board has filed report dated 12.03.2024 which was taken on record by the Hon'ble NGT during the hearing held on 15.03.2024.

**In continuation of the Respondent Board Report dated 12.03.2024, the following additional report is filed: -**

**I. M/s Sri Jai Santhoshi Narasimha Stone Crusher, Garlavaddu (V), Enkooor (M), Khammam District (locally known as M/s Sri Lakshmi Narasimha Stone Crusher):**

- i. The Board has levied Environmental Compensation of Rs.7,65,000/- against the above stone crusher to be paid in six monthly installments.
- ii. The crusher has paid an amount of Rs.5,10,000/- out of total amount of Rs.7,65,000/- in four equating installments. Industry stated that the balance amount of Rs.2,55,000/- will be paid in two equal installments.

**II. M/s Manupati Jaya Simha (1.0 Ha. – Building Stone & Road Metal Mine) located in Sy. No. 200/TA, Jannaram (V), Enkooor (M), Khammam District:**

- i. The Respondent Board has levied Environmental Compensation amount of Rs.28,68,000/- on the above mine to be paid in six installments.

- ii. The mine has paid an amount of Rs.19,12,000/- out of total amount of Rs.28,68,000/- in four equating installments. The representative of the mine stated that the balance Environmental Compensation amount of Rs. 9,56,000/- will be paid in two equal instalments.

The Board will ensure the total recovery of the Environmental compensation from the above units.

It is to further submit that the Board will periodically monitor the Stone crusher and Stone quarry mine for compliance of Consent conditions and directions of the Board.

**Date: 07-05-2024.**

**Place: Kothagudem**



**ENVIRONMENTAL ENGINEER  
ENVIRONMENTAL ENGINEER  
T.S. Pollution Control Board  
Regional Office, KOTHAGUDEM**